OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

The digitization work of decided judicial records has been commenced w.e.f. 01.11.2022. It is noticed that there is a delay in Quality Check of scanned files. One of the reasons for the delay in Quality Check is that some of the Ahlmads left the Digitization Centre after leaving their files and failed to come despite repeated calls and requests. It is also noted that some of the Ahlmads even proceed on leave after leaving the files at the Digitization Centre.

In view of the above, it is directed that all the Ahlmads/ their representative shall be present in the Digitization Centre till they complete the quality check of their files. Further, Ahlmads/ Assistant Ahlmads shall not proceed on leave except in extreme emergency case unless their files are digitized. If they have already planned to proceed on leave, they shall make a request to the Branch Incharge of Digitization Cell to assign some other date.

To avoid any unnecessary hardship to Ahlmads, Digitization Incharge shall lensure that no Ahlmad be asked to stay at Digitization Centre beyond three days.

This issues with the prior approval of Ld. Principal District & Sessions Judge (HQs), Delhi..

> (Pawan Kumar Jain) Chairman (IT & Digitization) Delhi District Courts, Delhi

Copy forwarded for kind information and necessary action to:

Delhi Dated th

1. All the Ld. Principal District & Sessions Judges, Delhi District Courts, Delhi/New Delhi.

PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Dethi. 2.

3. All the Ahlmads posted in Central and West District, Tis, Hazeri Courts, Delhi.

PS to the undersigned

Website Committee for uploading on Layers.

man (IT & Digitization) Delhi Distrixt Courts, Delhi

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